

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**

Dated: 26.11.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 26.11.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

| S.NO. | CASE NO.  | PARTIES  | COUNSEL FOR PARTIES  | NEXT DATE OF HEARING |
|-------|---|--|--|----------------------|
| 1.    | Appeal No. 19/2017<br>(M.A. No.827/2017,<br>M.A. No.1000/2017,<br>M.A. No.1001/2017,<br>M.A. No.170/2018 &<br>M.A. No.837/2018) | Social Action for<br>Environment and Forest<br>(SAFE)<br><br>Vs.<br>Union of India & Ors.  | Mr. Ritwick Dutta & Mr. Rahul<br>Choudhary, Advocates for Appellant<br><br>Mr. Krishna Kumar Singh, Advocate for<br>MoEF<br>Mr. Pradeep Misra, Advocate for UPPCB<br>Mr. Rajkumar, Advocate for CPCB<br>Mr. Uttam Dutt & Tarun Sharma,<br>Advocates for R-3<br>Mr. Naginder Benipal, Advocate<br>Mr. Guntur Prabhakar, Advocate for State<br>of AP<br>Mr. Rahul Pratap, Advocate for MoEF<br>Ms. Sakshi Popli, Advocate for MoEF<br>Ms. Deep Shikha Bharati, Advocate for UP | <b>13.12.2018</b>    |
| 2.    | Original Application<br>No. 09/2018   | Amit Kaushik<br><br>Vs.<br>Panipat Co-operative<br>Sugar Mills Limited   | Mr. Amit Kaushik, Applicant in person<br><br>Mr. Anil Grover, AAG with Mr. Rahul<br>Khurana, Advocate for State of Haryana   | <b>12.12.2018</b>    |
| 3.    | Original Application<br>No. 770/2018  | Dr. Sanjay Kulshresthra<br><br>Vs.<br>Union of India & Ors.  | Dr. Sanjay Kulshresthra, Applicant in<br>person  | <b>28.11.2018</b>    |
| 4.    | Original Application<br>No. 921/2018<br>(M.A. No.<br>1650/2018)   | M/s Mahavir Brick Co. &<br>Ors.<br><br>Vs.<br>Ministry of Environment<br>and Forest & Ors.   | Mr. Shekhar Kumar & Mr. Kanwarjit<br>Singh, Advocates for Applicant in person  | <b>28.11.2018</b>    |
| 5.    | <b>Original Application<br/>No. 996/2018</b>  | <b>News item published in<br/>The Times of India<br/>Authored by Paras Singh<br/>Titled<br/>In factory setting,<br/>Mayapuris scraping<br/>through</b> |  | <b>27.11.2018</b>    |
| 6.    | Original Application<br>No. 747/2018  | Rakesh Kumar<br><br>Vs.<br>State of Himachal Pradesh   |  | <b>27.11.2018</b>    |
| 7.    | Original Application<br>No. 748/2018  | Dr. D. Bhalla, IAS<br><br>Vs.<br>Govt. of NCT of Delhi   |  | <b>27.11.2018</b>    |
| 8.    | Original Application<br>No. 749/2018  | Sunil Rawat<br><br>Vs.<br>State of Uttarakhand   |  | <b>27.11.2018</b>    |
| 9.    | Original Application<br>No. 750 /2018   | Karamvir Yadav<br><br>Vs.<br>State of Haryana  |  | <b>27.11.2018</b>    |

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| 10. | Original Application<br>No. 751 /2018 | Anand Gopal Singh Bist<br>Vs.<br>State of Uttarakhand |  | <b>27.11.2018</b> |
| 11. | Original Application<br>No. 752 /2018 | Ramesh Chandra<br>Vs.<br>Govt. of NCT of Delhi        |  | <b>27.11.2018</b> |
| 12. | Original Application<br>No. 753 /2018 | Deependra Kala<br>Vs.<br>State of Uttarakhand         |  | <b>27.11.2018</b> |

**COURT MASTER**